SIKKIM



GAZETTE

EXTRAORDINARY PUBLISHED BY AUTHORITY

Gangtok

Thursday 8th May 2025

No. 119

HIGH COURT OF SIKKIM GANGTOK

No. 78/ESTT./HCS

GOVERNMENT

Date:- 07.05.2025

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade and convert the post of Stenographer Grade-I being held by Mr. Yogesh Bhandari to that of Assistant Registrar (General), in Level-15 of the pay matrix, with immediate effect.

By Order,

Prajwal Khatiwada Registrar General